

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

.APPLICATION NUMBER

PETITION NUMBER

: TCP/82/2016

NAME OF THE PETITIONER(S)

: N. Ramachandran

NAME OF THE RESPONDENT(S)

: Buildart Safety Glass Private Limited & 6 others

UNDER SECTION

: 397/398 of companies act 1956

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K.S. Ranichandran P.C.)
M.K. - DREETHA.

for KSR & CO

(8) R. Venkatavaradan

Gunsel for

Respondent No.2

ORDER

Counsel for petitioner present and prayed time stating that the matter is likely to be settled between the parties by way of a compromise. Counsel for respondents present. Time extended at request of both parties to place their proposal for settlement. Put up on 11.12.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)